

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 370 of 2019

IN THE MATTER OF:

ICICI Bank Ltd. Appellant

Vs

Shailendra Ajmera,
Resolution Professional for
Ruchi Soya Industries Limited & Anr. Respondents

Present:

**For Appellant: Mr. Arun Kathpalia, Senior Advocate with
Mr. Shantanu Chaturvedi and Mr Nikhil
Mathur, Advocates.**

**For Respondents: Mr. Abhinav Vashist, Senior Advocate with
Mr. Swapnil Gupta, Advocate for Respondent
No.1.**

**Mr. Nakul Sachdeva, Ambika Singh Pratiyush
and Mr. Aasarshan Sahay, Advocates for COC.**

O R D E R

22.07.2019 Heard in part.

Post the case for further hearing 'for admission' (after notice) on **26th
July, 2019 at 12:00 Noon** at the top of the list.

In the meantime, parties may file short written submissions not more
than three pages.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)